

Order Dated 16.01.2008

Coram : Hon'ble Shri C.R. Mohapatra, Member(A)

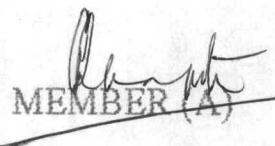
Mr. N.R. Routray, Ld. Counsel for the applicant appears and submits that the applicant who has already completed 12 years of service as on 16.08.1994 got his 1st A.C.P. w.e.f. 01.10.1999 i.e. on which date the scheme came into force. He has completed 24 years as on 15.08.06. He has not got his 2nd ACP so far, and the representation submitted in this regard is pending since 25.05.07.

2. Mr. S.K. Ojha, Ld. Standing Counsel for Railways appears for the Respondents and submits that he has received a copy of this O.A.

3. The Respondents are directed to decide the representation at Annexure-A/5 and grant the 2nd ACP as per rules/instructions and finalize the amount payable within a period of one month from the date of receipt of this order.

4. Accordingly, the O.A. is disposed of.

5. Copies of this order along with copies of the O.A. be sent to the Respondents and the applicant.


C.R. Mohapatra
MEMBER (A)